

Cause List for Mediation Centre

Date : 30/01/2025

Mediator : Ms. Anshu Aggarwal, Advocate

Case No.: 556/23 Case Id: 2412M10770 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
KAREENA Vs. ARJUN
Total Days spent : 41

Case No.: 1068/21 Case Id: 2501M00716 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
NIKHAT PRAVEEN Vs. MOHD JAFAR AHMAD & ORS
Total Days spent : 6

Total : 2

Mediator : Ms. Ila Rawat, DHJS

Case No.: 123579/16 Case Id: 2501M00658 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
DELHI SC/ST/OBC MINORITY & HANDICAPPED FINANCE Vs. MOHAN LAL & ORS
Total Days spent : 6

Case No.: 229/23 Case Id: 2501M00145 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
NEELAM AHUJA Vs. RAJ AHUJA & ORS
Total Days spent : 20

Total : 2

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 3126/17 Case Id: 2501M00030 Referring Judge : Ms. Divya Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
DELHI PINJRAPOLE SOCIETY REGD Vs. KISHORE KUMAR
Total Days spent : 22

Total : 1

Mediator : Ms. Karuna Bala, Advocate

Case No.: 1351/24 Case Id: 2501M00141 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 10:00:00 AM
JASPREET ARORA Vs. AVTAR SINGH VIRDI
Total Days spent : 20

Case No.: 15607/18 Case Id: 2501M00138 Referring Judge : Ms. Gita, DJS

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Date : 30/01/2025

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 11:00:00 AM
NEETU GULATI	Vs. KAMAL GULATI
	Total Days spent : 20
Case No.: 679/19 Case Id: 2501M00360 Referring Judge : Sh. Satish Kumar, DHJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	
GEETA DEVI & ORS	Vs. SAVITA & ORS
	Total Days spent : 13
Case No.: 5551275/16 Case Id: 2501M00366 Referring Judge : Ms. Shruti Sharma-II, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
SANTOSH KUMARI	Vs. AMARNATH
	Total Days spent : 13
Total : 4	

Mediator : Ms. Neeru Garg, Advocate

Case No.: 1629/23 Case Id: 2501M00657 Referring Judge : Sh. Kapil Gupta, DJS	Hearing Time : 11:30:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
SBI	Vs. MOHD ASLAM
	Total Days spent : 6
Case No.: 256/24 Case Id: 2409M07982 Referring Judge : Sh. Kautuk, DJS	Hearing Time : 12:30:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
ARYAN DAWRA	Vs. KAPIL KUMAR
	Total Days spent : 132
Case No.: 8947/23 Case Id: 2412M10595 Referring Judge : Ms. Aradhana, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
SHRIRAM FINANCE LTD	Vs. SHYAM SUNDER
	Total Days spent : 48
Case No.: 912/21 Case Id: 2501M00374 Referring Judge : Ms. Richa Sharma, DJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
UCO BANK	Vs. AMRIT PAL SINGH
	Total Days spent : 13
Case No.: 3818/22 Case Id: 2411M10134 Referring Judge : Ms. Manisha Bhau, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
BAL KISHAN PINGOLIA	Vs. INDIRA RAJAN PILLAI
	Total Days spent : 62
Total : 5	

Cause List for Mediation Centre

Date : 30/01/2025

Mediator : Ms. Rajni Malhan, Advocate

Case No.:	354/24	Case Id:	2501M00411	Referring Judge :	Sh. Anubhav Bijalwan, DJS	Hearing Time :	10:30:00 AM	Total Days spent :	13
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
ICICI BANK LTD		Vs.	NATHUN KUMAR VERMA						
Case No.:	772/24	Case Id:	2412M10309	Referring Judge :	Sh. Ashutosh Kumar, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	55
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
LOREAL INDIA PVT LTD		Vs.	VISHAL SETHI & ORS						
Case No.:	910/22	Case Id:	2411M10081	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	62
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
JASPREET		Vs.	TARANJIT SINGH						
Case No.:	1839/24	Case Id:	2501M00220	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	16
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
LAKHAN SINGH		Vs.	RAJ KUMAR						
Total :	4								

Mediator : Ms. Sunita Jain, Advocate

Case No.:	2828/23	Case Id:	2501M00420	Referring Judge :	Sh. Ankit Solanki, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	13
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
RAM ASARE VERMA		Vs.	SHYAM KUMAR						
Case No.:	6390/19	Case Id:	2412M10523	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	48
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
HDFC BANK LTD		Vs.	VED PRAKASH						
Case No.:	820/24	Case Id:	2409M08317	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	125
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
MAYA DEVI & ORS		Vs.	JAI BANSAL & ORS						
Case No.:	11/23	Case Id:	2410M08496	Referring Judge :	Ms. Akansha Gautam, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
STATE		Vs.	PRAVEEN KUMAR						

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Date : 30/01/2025

Total Days spent : 118

Case No.: 763/22 Case Id: 2411M09429 Referring Judge : Ms. Reetika Jain, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
ANJANI Vs. PRADEEP KUMAR KHARVAR & ORS
Total Days spent : 83

Total : 5

Mediator : Ms. Sushma Tyagi, Advocate

Case No.: 403/2016 Case Id: 2412M10356 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. SUNIL RAJPUT
Total Days spent : 55

Case No.: 3438/20 Case Id: 2409M08308 Referring Judge : Ms. Mansi Malik, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
SHRIRAM CITY UNION FINANCE LTD Vs. MANCHANDA MEDICAL AGENCIES
Total Days spent : 125

Case No.: 613153/16 Case Id: 2501M00370 Referring Judge : Sh. Manoj Kumar Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 3:30:00 PM
SEEMA KHETARPAL Vs. MANJIT KAUR
Total Days spent : 13

Total : 3

Mediator : Not Assigned, NIL

Case No.: 983/21 Case Id: 2501M00940 Referring Judge : Ms. Sukriti Jha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 10:00:00 AM
SOMNATH NAYAK Vs. PRASHANT KUMAR DASH
Total Days spent : -1

Case No.: 1274/23 Case Id: 2501M00920 Referring Judge : Sh. Satish Kumar, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:00:00 AM
NARENDER TALWAR Vs. SUMIT TALWAR
Total Days spent : -1

Case No.: 949/21 Case Id: 2501M00943 Referring Judge : Ms. Vandana, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 AM
RAVINDER Vs. ANIL KUMAR JAIN
Total Days spent : -1

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Case No.:	567/22	Case Id:	2501M00922	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	-1
Case Type :	PARTITION : SUIT FOR PARTITION								
UMESH KUMAR		Vs.	BHUVNESH KUMAR						
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Case No.:	1185/24	Case Id:	2501M00931	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	-1
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
CONNER INSTITUTE OF HEALTH CARE & MEDICAL		Vs.	RAME & ORS						
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Case No.:	532/21	Case Id:	2501M00415	Referring Judge :	Sh. Raj Kumar Singh, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	13
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	ANIL KUMAR						
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Case No.:	635/22	Case Id:	2501M00937	Referring Judge :	Sh. Dev Chaudhary, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	-1
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
BSES RPL		Vs.	LACHCHU RAM						
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Case No.:	145/23	Case Id:	2501M00927	Referring Judge :	Ms. Shaina Goyal, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	-1
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
KANCHAN KUMARI		Vs.	JASPAL SINGH BARRA						
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Case No.:	494/23	Case Id:	2501M00930	Referring Judge :	Sh. Ram Lal Meena, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	-1
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT								
STATE		Vs.	HUMA						
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Case No.:	610546/16	Case Id:	2501M00935	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	-1
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
SHASHI		Vs.	GAURAV						
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Case No.:	643/23	Case Id:	2501M00647	Referring Judge :	Ms. Aakanksha, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	6
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	DIPESH KUMAR GOND						
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Case No.:	11701/23	Case Id:	2501M00711	Referring Judge :	Ms. Sukriti Singh, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	6
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	ASHOK KUMAR						

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Date : 30/01/2025

Case No.: 866/24	Case Id: 2501M00933	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
Case Type : PARTITION : SUIT FOR PARTITION			Hearing Time : 2:00:00 PM
NEETU BALA	Vs.	TEK CHAND	
			Total Days spent : -1
Case No.: 484/23	Case Id: 2501M00936	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time : 2:00:00 PM
SHILPA SHARMA	Vs.	SAMARTH TRIPATHI	
			Total Days spent : -1
Case No.: 3611/17	Case Id: 2501M00934	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time : 2:00:00 PM
M/S CONVENT PUBLICATION	Vs.	YOGESH KUMAR	
			Total Days spent : -1
Case No.: 3080/22	Case Id: 2501M00911	Referring Judge :	Sh. Ankit Solanki, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
SAJI JOSEPH	Vs.	SUDIP NATH	
			Total Days spent : 1
Case No.: 5737/19	Case Id: 2501M00918	Referring Judge :	Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
APL CROP SCIENCE PVT LTD	Vs.	MANPREET SINGH	
			Total Days spent : -1
Case No.: 1177/22	Case Id: 2501M00919	Referring Judge :	Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time : 2:00:00 PM
TANMAY JAIMINI	Vs.	STARKE AND COMPANY PVT LTD	
			Total Days spent : -1
Case No.: 162/22	Case Id: 2501M00921	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type : PARTITION : SUIT FOR PARTITION			Hearing Time : 2:00:00 PM
BABLESH RANI	Vs.	RANJIT SINGH	
			Total Days spent : -1
Case No.: 917/23	Case Id: 2501M00923	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 2:00:00 PM
POONAM SHARMA	Vs.	PAWAN SHARMA	
			Total Days spent : -1
Case No.: 10/22	Case Id: 2501M00924	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time : 2:00:00 PM
NEHA SHARMA	Vs.	SHIV KUMAR	

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				Total Days spent :	-1		
Case No.:	95/20	Case Id:	2501M00925	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
AMANPREET KAUR		Vs.	JAGDISH SINGH & ORS			Total Days spent :	-1
Case No.:	3641/23	Case Id:	2501M00932	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
M/S VINTAGE CREDIT & LEASING		Vs.	ASHOK KUMAR			Total Days spent :	-1
Case No.:	529/20	Case Id:	2501M00926	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM		
STATE		Vs.	JAGDISH SINGH			Total Days spent :	-1
Case No.:	1207/22	Case Id:	2501M00928	Referring Judge :	Sh. Rinku Jain, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM		
MOHD SALEEM		Vs.	NDMC			Total Days spent :	-1
Case No.:	10571/19	Case Id:	2501M00929	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
ICICI BANK LTD		Vs.	RACHIT KATYAL			Total Days spent :	-1
Case No.:	389/24	Case Id:	2501M00942	Referring Judge :	Sh. Rinku Jain, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM		
AMARNATH		Vs.	MEHAR CHAND			Total Days spent :	-1
Case No.:	806/22	Case Id:	2501M00332	Referring Judge :	Sh. Rinku Jain, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM		
PREM PRAKASH GUPTA		Vs.	NABA KUMAR BERA			Total Days spent :	14
Case No.:	184/24	Case Id:	2501M00941	Referring Judge :	Sh. Sushil Anuj Tyagi, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:30:00 PM		
AKSHAY MENGHI		Vs.	RACHNA			Total Days spent :	-1
Case No.:	5021/22	Case Id:	2501M00939	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		

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M/S RLF INDUSTRIES LTD

Vs. MUKESH SETHI

Total Days spent : -1

Case No.: 5034/22 Case Id: 2501M00938 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM

M/S RLF INDUSTRIES LTD

Vs. MUKESH SETHI & ANR

Total Days spent : -1

Total : 31

Mediator : Sh. Ashok Mittal, Advocate

Case No.: 418/24 Case Id: 2411M09841 Referring Judge : Ms. Neha Paliwal, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 10:00:00 AM

M/S BHAGAT THREAD CORPORATION

Vs. M/S SUPREME PAPER CONVERSION

Total Days spent : 69

Case No.: 867/24 Case Id: 2412M10654 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM

BSES RPL

Vs. TANUJA

Total Days spent : 47

Case No.: 715/21 Case Id: 2501M00207 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM

STATE

Vs. TANUJA DEVI @ ANITA

Total Days spent : 20

Total : 3

Mediator : Sh. Dinesh Rohilla, Advocate

Case No.: 1391/22 Case Id: 2412M10802 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:30:00 AM

ASHISH KUMAR OTWAR

Vs. MEENU

Total Days spent : 41

Case No.: 3866/24 Case Id: 2411M09710 Referring Judge : Ms. Kirandeep Kaur, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM

M/S VINTAGE CREDIT & LEASING PVT LTD

Vs. LALIT PRATAP SINGH

Total Days spent : 76

Case No.: 3553/24 Case Id: 2412M10530 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM

SHRIRAM CITY UNION FINANCE LTD

Vs. PANKAJ SHARMA

Cause List for Mediation Centre

Date : 30/01/2025

Total Days spent : 48

Case No.: 788/24 Case Id: 2412M10767 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S A K MEHTA & CO Vs. MOHD MOBIN

Total Days spent : 41

Case No.: 2170/2024 Case Id: 2412M10360 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
VINOD KUMAR Vs. YASHPAL SINGH

Total Days spent : 55

Case No.: 248/24 Case Id: 2412M10766 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
MOHAN SWARUP GARG Vs. M/S A K MEHTA & CO

Total Days spent : 41

Total : 6

Mediator : Sh. J.S. Kalra, Advocate

Case No.: 315/21 Case Id: 2412M10786 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
M/S SAAWARIYA IMPEX PVT LTD Vs. M/S BLMME COMMERCE LLP

Total Days spent : 41

Total : 1

Mediator : Sh. Mukesh Kumar Gupta, DHJS

Case No.: 27/22 Case Id: 2501M00261 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
AJAY SONS Vs. UTSAV GOEL

Total Days spent : 16

Case No.: 41/22 Case Id: 2501M00227 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SHOBHA AGGARWAL Vs. HIYA INTERNATIONAL

Total Days spent : 16

Case No.: 42/22 Case Id: 2501M00232 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
UTSAV GOEL Vs. AJAY SONS

Total Days spent : 16

Cause List for Mediation Centre

Date : 30/01/2025

Case No.:	26/22	Case Id:	2501M00228	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
HIYA INTERNATIONAL		Vs.	MADHUR GOEL			Total Days spent :	16
Case No.:	25/22	Case Id:	2501M00229	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
HIYA INTERNATIONAL		Vs.	SHOBHA AGGARWAL			Total Days spent :	16
Case No.:	40/22	Case Id:	2501M00230	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
MADHUR GOEL		Vs.	HIYA INTERNATIONAL			Total Days spent :	16
Total :	6						

Mediator : Sh. Pawan Kawrani, Advocate

Case No.:	19157/18	Case Id:	2501M00130	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	11:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SHIVANI		Vs.	JAGDEEP SINGH PATHANIA			Total Days spent :	20
Case No.:	2192/20	Case Id:	2501M00417	Referring Judge :	Sh. Sidhant Krishan Singh, DJS	Hearing Time :	12:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S AYE FINANCE PVT LTD		Vs.	IRSHAD ALAM			Total Days spent :	13
Case No.:	6499/24	Case Id:	2501M00666	Referring Judge :	Sh. Anubhav Bijalwan, DJS	Hearing Time :	12:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
INDUSIND BANK LTD		Vs.	MITHAN LAL			Total Days spent :	6
Case No.:	1183/18	Case Id:	2501M00708	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
SURYA NARAIN		Vs.	KANCHAN			Total Days spent :	6
Case No.:	8536/22	Case Id:	2412M10314	Referring Judge :	Ms. Meena Chauhan, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SHRIRAM CITY UNION FINANCE		Vs.	JAVED SAIFI			Total Days spent :	55

Cause List for Mediation Centre

Date : 30/01/2025

Case No.: 1138/24 Case Id: 2411M09437 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 12:30:00 PM
M/S DREAMLIGHT COMMERCIAL PVT LTD Vs. M/S FOURSEVEN SERVICES PVT LTD
Total Days spent : 83

Case No.: 880/18 Case Id: 2501M00651 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:30:00 PM
ANJALI VERMA Vs. CHAMAN VERMA & ORS
Total Days spent : 6

Total : 7

Mediator : Sh. Preetjit Singh, Advocate

Case No.: 370/22 Case Id: 2501M00142 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:00:00 AM
VANDANA Vs. HARISH KUMAR
Total Days spent : 20

Case No.: 615920/16 Case Id: 2412M10857 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 11:30:00 AM
MADHU Vs. DEVKI
Total Days spent : 41

Case No.: 414/24 Case Id: 2412M10582 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
LAXMI & ANR Vs. KULDEEP SINGH & ORS
Total Days spent : 48

Case No.: 42/22 Case Id: 2409M07820 Referring Judge : Ms. Disha Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
KRISHNA DEVI Vs. KAUSHAL DEVI
Total Days spent : 139

Total : 4

Mediator : Sh. Rajesh Gupta, Advocate

Case No.: 351/19 Case Id: 2501M00458 Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 PM
STATE Vs. DOMI YADAV
Total Days spent : 16

Case No.: 298/23 Case Id: 2501M00250 Referring Judge : Ms. Shivli Talwar, DJS

Cause List for Mediation Centre

Date : 30/01/2025

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:30:00 PM

SUMAN GOYAL

Vs. VIKAS GOYAL @ VICKY GOYAL

Total Days spent : 16

Total : 2

Mediator : Sh. Rajesh Sharma, Advocate

Case No.: 278/14

Case Id: 2411M10066

Referring Judge :

Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 12:00:00 PM

STATE

Vs. PINKI

Total Days spent : 62

Case No.: 1108/24

Case Id: 2501M00362

Referring Judge :

Ms. Neha Pandey, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:00:00 PM

MANJU GUPTA

Vs. MANSI GUPTA

Total Days spent : 13

Case No.: 4182/20

Case Id: 2501M00365

Referring Judge :

Sh. Rishabh Tanwar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

M/S SHRIRAM CITY UNION FINANCE LTD

Vs. PRABHU RAM

Total Days spent : 13

Total : 3

Mediator : Sh. Sanjay Garg II, DHJS

Case No.: 326181/16

Case Id: 2501M00643

Referring Judge :

Sh. Ram Lal Meena, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 11:00:00 AM

BSES YPL

Vs. CHANDANI

Total Days spent : 6

Case No.: 494/23

Case Id: 2412M10539

Referring Judge :

Sh. Rakesh Kumar-IV, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT

Hearing Time : 11:00:00 AM

BSES RPL

Vs. BALA

Total Days spent : 48

Total : 2

Mediator : Sh. Suneet Nagpal, Advocate

Case No.: 1183/23

Case Id: 2501M00368

Referring Judge :

Ms. Richa Sharma, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 12:00:00 PM

RAMJAS FOUNDATION

Vs. SHIV LAL & ANR

Total Days spent : 13

Page No. : 13

Cause List for Mediation Centre

Date : 30/01/2025

Case No.: 2617/21	Case Id: 2412M10772	Referring Judge :	Sh. Charan Salwan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time : 12:30:00 PM
MEERA	Vs.	NARESH	
			Total Days spent : 41
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Case No.: 509/20	Case Id: 2501M00372	Referring Judge :	Ms. Anamika, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 2:30:00 PM
KHUSHBOO	Vs.	MUKESH KUMAR & ORS	
			Total Days spent : 13
<hr/>			
Case No.: 276/23	Case Id: 2501M00218	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time : 2:30:00 PM
PREETI & ORS	Vs.	DEVENDER KUMAR KHATRI	
			Total Days spent : 20
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Case No.: 914/24	Case Id: 2407M06187	Referring Judge :	Sh. Kapil Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time : 2:30:00 PM
DEVINDER KUMAR JAIN	Vs.	MOHD YUSUF QURESHI & ORS	
			Total Days spent : 188
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Case No.: 7150/24	Case Id: 2501M00413	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time : 3:00:00 PM
TRILOCHANA PATHAK	Vs.	V K SHARMA	
			Total Days spent : 13
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Case No.: 15/22	Case Id: 2501M00418	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time : 3:00:00 PM
PREETI AGGARWAL	Vs.	HIMANSHU AGGARWAL	
			Total Days spent : 13
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Case No.: 9743/23	Case Id: 2501M00412	Referring Judge :	Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 3:00:00 PM
SHRIRAM FINANCE LTD	Vs.	MUSTAK AHMED	
			Total Days spent : 13
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Total : 8			

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